

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P. No. 159/KB/2016
Rest. A. No. 622/KB/2018
CP No. 1096/2016

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company	First Dolphin Trading LLC -Vs- AKS Minerals Pvt. Ltd.		
Under Section	433, 434, 439		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Ms. D.N. Sharma,	} Advocate for the Corporate Debtor	Signature, Adv 12/9/2018
2.	Mr. Shailendra Jain		
3.	Mrs. Swati Agarwal		

ORDER

Nobody turned up on the side of the petitioner. Ld. Counsel for the corporate debtor is present.

It is an application filed for restoration of T.P. No. 159/KB/2018 (C.P. No. 1096/2016) which was dismissed for default for non prosecution vide order dated 30/05/2017. The applicant not turned up on today also. Therefore, dismissed for default/non prosecution.

Rst. A. No. 622/KB/2018 is disposed of accordingly.

Sd

(Jinan K.R.)
Member (J)